

DIVISION BENCH

S-3

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/339(KB)2022

IA(I.B.C)/659(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS BBT ELEVATED ROAD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Pooja Sah, Adv.] For the Resolution Professional
Mr.S. Makkar, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/659(KB)2024**
 - a. Ld. Counsel appearing for the applicant seeks 3 days' time to file hard of this IA with the Registry.
 - b. At request, time is allowed.
3. Post this matter on **17/05/2024**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**